NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 743/16

PETITION NUMBER

TP 267/17

NAME OF THE PETITIONER (S) :

SHILPA MEDICARE LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

& PHONE NUMBER

REPRESENTATION BY WHOM

1 SHYAM SUNDAR 968666 05 28

PETITIONE

Heard the counsel for Petitioner in part. In the course of enquiry, it came to light the No Objection Certificate issued by the Standard Chartered Bank, a secured creditor contained qualification and it is not a free consent.

The counsel for the Petitioner undertakes to file fresh consent letter from the Bank without any qualification, if any direction is given by the Counsel.

Counsel for the Petitioner to file one more consent letter from the Bank without any qualification.

The case is adjourned to 17.02.2017.

MEMBER (J)

MEMBER (T)